

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
STARRED QUESTION NO. *110
TO BE ANSWERED ON 31.07.2023

EMPOWERING THE NATIONAL STATISTICAL COMMISSION

*110. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government plans to empower the National Statistical Commission (NSC) through an enabling legislation for picking up its members by a process that will insulate it from any kind of political bias;
- (b) if so, the details thereof;
- (c) whether such legislation will also provide the NSC with financial autonomy and create a technically equipped entity with statutory powers to oversee the statistical system; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) to (d) A statement is laid down on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) IN RESPECT OF
RAJYA SABHA STARRED QUESTION NO. 110 FOR REPLY ON 31.07.2023
REGARDING EMPOWERING THE NATIONAL STATISTICAL COMMISSION
ASKED BY SHRI MUKUL BALKRISHNA WASNIK**

- (a) & (b): The Chairman and Members of the National Statistical Commission are selected on the basis of the recommendations of a Search Committee duly constituted by the Government of India from time to time for the purpose. In view of this, at present, there is no such proposal under consideration.
- (c) & (d): In view of (a) & (b) above, the question does not arise.
